

**India's position in global manufacturing competitive index, 2016**

3051. SHRI DEVENDER GOUD T.: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that as per the recently released 2016 Global Manufacturing Competitive Index, India is going to be among the top five manufacturing hubs of the world;

(b) if so, the details of the Index; and

(c) the efforts being made to capitalize on this positive aspect to make India a manufacturing and services' hub of the world?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Yes, Sir. As per the 2016 "Global Manufacturing Competitive Index (GMCI) Report", prepared by the Deloitte Touche Tohmatsu Limited (DTTL) Global Consumer and Industrial Products Industry Group and the US Council on Competitiveness, India's rank is projected to improve from 11th in 2016 to 5th position by the year 2020. As per this Report, the index score, which is 67.2 in 2016 is projected to increase to 77.5 by the year 2020.

(c) Government has been taking steps to boost industrial development, capital formation and employment generation in the country. Besides Make in India, these, *inter alia*, include 'Startup India' initiative and 'Ease of Doing Business'. Steps taken to improve ease of doing business include simplification and rationalisation of existing rules and introduction of information technology, setting up of an Investor Facilitation Cell, launch of e-biz Portal and liberalising policy for industrial licensing. Foreign Direct Investment (FDI) Policy and procedures have been simplified and liberalised progressively. Government has taken up a programme of building pentagon of industrial corridors across the country with an objective to provide developed land and quality infrastructure for development of industrial townships.

**Safeguards for Indian drugs from trade related disputes**

3052. SHRI SANJIV KUMAR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government is aware that several developed countries have joined Trans Pacific Partnership (TPP) led by the US which *inter alia* promotes intellectual property norms not consistent with Doha Declaration on TRIPS related to affordable drugs;

(b) whether Government is also aware that provisions of the TPP promote the interests of the US businesses across the globe and thus creating an alternative platform of settlement of trade related disputes outside the WTO framework; and